GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3084 TO BE ANSWERED ON 04.08.2016

FUNDS UNDER PMGSY

3084. SHRI PRATAPRAO JADHAV:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has not released the amount of Rs.1200 crore sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) to Maharashtra due to which the construction work of roads has not been completed under this scheme;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government to release the said amount immediately?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (c): 'Rural Rroads' is a State subject and the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) are executed through State Governments. The funds under PMGSY are released to the State Governments based upon their absorption capacity, balance works in hand, unspent balance available, and fulfilling of certain conditions laid down as per the programme guidelines. The funds for the cleared projects are made available to the State Governments in two installments. The first installment amounting to 50% of the cleared value of projects or Annual Allocation (whichever is less) is released considering the opening balance as on 1st April of the Financial Year (including interest accrued). For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds, as well as other prescribed documents/certificates.

During the current financial year (2016-17), the Annual Allocation of the State of Maharashtra is Rs 1,010 crore (Rs 606 crore - Central Share and Rs 404 crore – State Share), out of which, Rs 296.56 crore have been released to the State of Maharashtra. Release of subsequent installments to the State is governed by the procedure prescribed in the Programme Guidelines.
